

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.10.2022 (MONDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 10 of 2022 in Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garga	

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 1288 of 2019 & I.A. No. 3720 & 3722 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma Gunjan Mittal
3.	Comp. App. (AT) (Ins) No. 149 of 2022 & I.A. No. 435, 436 & 437 of 2022	Mahadev Trading Company Through its Proprietor Mr. Hiteshbhai Rasiklal Upadhyay Vs. Supreet Chemicals Pvt. Ltd.	Atul Sharma	Narendra Jain
4.	Comp. App. (AT) (Ins) No. 472 of 2022 & I.A. No. 1233, 1234 & 1235 of 202	Manoj Kumar Umashankar Saraf & Ors. Vs. Bhuvan Madan Resolution Professional Ferro Alloys Corporation Ltd. & Ors.	Deepak Chawla	Saurav Panda Charu Bansal-R1
5.	Comp. App. (AT) (Ins) No. 510 of 2022 & I.A. No. 1339 of 2022	Neesa Leisure Ltd. Through Its Resolution Professional Amit Jain Vs. Rajasthan State Industrial and Investment Corporation	Sumant Batra	Vishal Meghwal
6.	Comp. App. (AT) (Ins) No. 779 of 2022 & I.A. No. 2164 & 2165 of 2022	Elica Hospitality LLP Vs. Rajasthan State Industial Development and Investment Corporation Ltd. & Anr.	Jaitegan S. Khurana	Apoorva Chowdhury-R2

For Hearing

7.	Comp. App. (AT) (Ins) No. 173 of 2020 & I.A. No. 430 & 2756 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
8.	Comp. App. (AT) (Ins) No. 743 of 2020 & I.A. No. 2937 of 2020 & 258, 3473 of 2022	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9
9.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
10.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3
11.	Comp. App. (AT) (Ins) No. 201 of 2022	Ravinder Construction Company Through Its Sole-Proprietor Ravinder Singh) Vs. Kalinga Sports Iron Ltd.	Praveen Chauhan	Aprajita Rao
12.	Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain Gaurav Katiyar Piyush Singh-R2 to R47
13.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019 & I.A. No. 1884 of 2021	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

14.	Comp. App. (AT) (Ins) No. 657 of 2021 & I.A. no. 1728, 1729 & 1730 of 2021 (PH)	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**